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CENTRAL ADMINISTRATIVE TRIBUNAL BANGAL ORE BENCH

Registered A/D

Commercial Complex(BDA), Indira Nagar, Bangalore-560 038.

ON THURSDAY THE 7TH AUGUST'86.

PRESENI

THE HON'BLE MEMBER (JUDICIAL) : SHRI CH.RAMAKRISHNA RAO THE HON'BLE MEMBER (ADMINISTRATIVE):SHRI L.H.A.REGO.

IN APPLICATION No. 649/1986(F)

Shri I.Pullaiah, Station Superintendent, Papinayakanahalli, Hospet Taluk, Bellary Distt., Bangalore-583 223.

Applicant.

Verusus

The Divisional Manager, South Central Railways, Hubli.

 The Union of India, by its Chairman, Indian Railways Board, Rail Bhavan, New Delhi.

Respondents.

<u>ORDER</u>

In the above said application this Tribunal has passed the following order:-

"We directed the respondents on 10.6.1986 to take back the applicant into service at the place where he was working before the impugned order was passed i.e. Papinayakanahalli. Shri M.Srirangaiah submits that the respondents have no objection to retaining the applicant in the present post in which he is working at Papinayakanahalli until the end of the academic year i.e. 30.4.1987.

In view of the foregoing Shri Ranganatha Jois appearing for the applicant submits that the application may be treated as withdrawn and we order that it be so treated."

Given under my hand the seal of this Tribunal.

REGISTRAR

- 1. Shri Ranganatha S.Jois, Advocate, No.150/36, N.H.S.Road, V.V.Puram, Bangalore.560 004.
- Shri M.Sreerangaiah, Advocate, S.P.Building, 10th Cross, Main Road, Cubbon Pet, Bangalore.2.

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